

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1076

ANSWERED ON:29.04.2016

Revamping of MCI

Boianapalli Shri Vinod Kumar;Gavit Dr. Heena Vijaykumar;Gopalakrishnan Shri R.;Gutha Shri Sukender Reddy;Jayadevan Shri C. N.;Maganti Shri Murali Mohan;Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Radhakrishnan Shri T.;Reddy,Kotha Prabhakar;Sule Smt. Supriya Sadanand

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the British Medical Journal (BMJ) has called for restructuring of Medical Council of India (MCI);
- (b) if so, the details thereof and the response of the Government thereon;
- (c) whether any irregularities in the functioning of MCI has been reported upon;
- (d) if so, the details thereof and the action taken by the Government thereon;
- (e) whether any Committee has been set up by the Government for revamping MCI and whether it has submitted its report; and
- (f) if so, the outcome thereof and the action taken by the Government thereto?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) & (b): As per the website of British Medical Journal, some experts have welcomed the report of Parliamentary Standing Committee on 'functioning of Medical Council of India (MCI)' in which the Committee has called for radical reform of the MCI.

(c) to (f): Central Government, in the year 2010, amended the Indian Medical Council (IMC) Act, 1956 through the Indian Medical Council (Amendment) Act, 2010 and superseded the Medical Council of India (MCI), for one year, with constitution of Board of Governors (BoG) to perform the function of the Council. Subsequently, the term of the BoG was extended upto 10th November, 2013. The Council was reconstituted on 6th November, 2013. A Group of Experts (GoE) was constituted in July 2014 to study the existing Indian Medical Council Act, 1956 and to make recommendations to the Government to make MCI modern and suited to the prevailing conditions. The GoE has submitted its final report. The report of the GoE was placed before the Parliamentary Standing Committee. The latter has recently presented its report to Ministry. A four-member Committee headed by Vice Chairman NITI Aayog has been constituted to suggest an implementation framework for restructuring of MCI.